

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 3237**

**TO BE ANSWERED ON THE 24<sup>TH</sup> MARCH, 2021/ CHAITRA 3, 1943 (SAKA)**

**CASES OF ROBBERIES AND SNATCHING IN DELHI**

**3237. SHRI SUSHIL KUMAR GUPTA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether there has been significant increase in the cases of robberies and snatching in Delhi;**

**(b) if so, the steps being taken to address the problem; and**

**(c) whether Government has any data with regard to snatching and robberies in Delhi for the year, 2020?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) to (c): The number of robbery and snatching cases registered by Delhi Police during the year 2020 are 1,963 and 7,965 respectively. Comparison of crime data provided by Delhi Police for the years 2019 and 2020 shows that there is marginal increase of 0.35% in the cases of robbery and increase of around 27% in the cases of snatching in Delhi in 2020. Delhi Police has taken various measures to curb snatching and robberies in Delhi which inter-alia include, dynamic identification of crime-prone areas and deployment of police resources including pickets, foot patrolling, PCR Vans**

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**and Emergency Response Vehicles (ERVs) to enhance visibility and prevent crime; identification, surveillance and arrest of active criminals; integrated patrolling by local police, PCR staff and Traffic police; action against drinking in public; gathering of macro-intelligence against criminal gangs; and public participation through schemes like 'Eyes and Ears' Scheme.**

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